

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 162 of 2015 &
IA No. 260 of 2015 & IA No.314 of 2015**

Dated: 11th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Adani Power Maharashtra Ltd.Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission &Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudija

Counsel for the Respondent(s) : Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramni Taneja
For MSEDCL R.2

ORDER

At the request of learned counsel for the parties, list the IA No.260 of 2015 for hearing on **13.01.2016**.

**(I.J. Kapoor)
Technical Member
Pr/kt**

**(Justice Ranjana P. Desai)
Chairperson**